

National Company Law Tribunal

Allahabad Bench

C.P. No.(IB) 171/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2018

NAME OF THE COMPANY: APL Apollo Tubes Ltd. Vs. G S Express Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

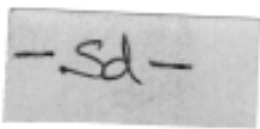
2.

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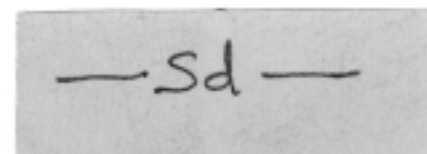
This petition was admitted by our order dated 13th June, 2018 Sh. Manish Agarwal has been appointed as IRP, but till date no progress report has been filed by IRP. Learned IRP is directed to file Progress Report within seven days from today. Copy of order may be communicated to the IRP through e-mail.

List the matter on 16th July 2018, for further order

Dated: 03.07.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**